

### **Construction of flats for slum dwellers**

2004. SHRI AMBETH RAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that there are more than 800 slum clusters in Delhi and around five lakh families reside in these clusters for which the construction has been in the pipeline since 2006;

(b) whether during construction the people were forced to evict from there;

(c) the necessary steps taken by Government in this regard;

(d) in what way Government is going to distribute the flats to the people;

(e) whether the flats are for free distribution; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) and (c) Government of National Capital Territory of Delhi (GNCTD) has informed that the housing projects approved under the Jawahar Lal Nehru Urban Renewal Mission (JNNURM) are being constructed at different locations on plain lands and, therefore, it is not necessary to evict the slum dwellers from their slum clusters during construction.

Delhi Development Authority (DDA) has informed that 21 sites have been identified for in-situ development of slum dwellers. Planning has started in respect of 12 such locations and schemes have already been finalized for 4 sites viz. (i) Jailor Wala Bagh (ii) Kathputli Colony, Shadipur Depot (iii) Secot-18, Pocket B,E arid F, Rohini, and (iv) Sector-19, B and C.

(d) GNCTD has further informed that applications from the eligible beneficiaries for registration under the scheme have been collected and that the clusters located at the Commonwealth Games site/other project sites would be given preference for relocation and allotment of flats, to be made as per priority to eligible applicants.

DDA has informed that as per these schemes slum dwellers would be temporarily located either at construction sites in the vacant land or within 3 Kilometres of the said construction sites.

(e) No, Sir.

(f) Question does not arise.

### **BRT corridor project**

2005. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has recently admitted that the Bus Rapid Transit (BRT) corridor project in the capital is flawed one as reported in the Mail Today dated 22nd November, 2008;